

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1934
TO BE ANSWERED ON 01.08.2023**

NAMASTE SCHEME

**†1934. SHRI TIRATH SINGH RAWAT:
DR. SANJAY JAISWAL:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of subsidy provided on sanitation machines under the “National Action for Mechanized Sanitation Ecosystem” (NAMASTE) scheme in the country, State and city-wise;
- (b) whether the sanitation workers are being fully supported to mechanize septic tank cleaning and sewer cleaning in towns and cities through above scheme and if so, the details thereof, State-wise; and
- (c) the account of death toll attributed to the cleaning of hazardous sewers and septic tanks in various States of the country during the last five years?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) & (b): To tackle hazardous cleaning the Government has formulated a new scheme called ‘National Action for Mechanised Sanitation Ecosystem’ (NAMASTE) to implement from 01.04.2023 to 31.03.2026. Under the scheme

- a. Sanitation workers are collectivized into SHGs and are empowered to run sanitation enterprises
- b. Sewer and Septic tank sanitation workers (SSWs) and their dependents also have access to livelihoods by providing capital subsidy for purchase of sanitation related equipments.

The present scale of admissible capital subsidy for sanitation related projects is as under:-

Project cost upto Rs. 5.00 lakh	50% of the project cost
Project cost above Rs. 5.00 lakh and upto Rs. 15.00 lakh	Rs. 2.50 lakh + 25% of the remaining project cost above Rs. 5.00 lakh
For Group projects costing upto Rs. 50.00 lakh with each beneficiary project share maximum upto Rs. 10.00 lakh.	Same as above with maximum per member capital subsidy of Rs. 3.75 lakh and maximum group project subsidy of Rs. 18.75 lakh.

Capital Subsidy of Rs. 22.93 Cr has been released for procurement of 286 units of sanitation related equipments/ projects by 641 Safai Karamcharis under SRMS. A statement showing State-wise & Year-wise details of beneficiaries covered and capital subsidy released under SRMS is given at **Annexure-I.**

NSKFDC has also released loans of Rs 86.84 Cr to the State Channelizing Agencies (SCAs) for procurement of mechanized cleaning equipments/ vehicles to 2509 number of beneficiaries under Swachhta Udyami Yojana (SUY) as on 30.06.2023. A Statement showing Year-wise & State-wise funds disbursed and beneficiary covered to SCAs under Swachhta Udyami Yojana is given at **Annexure-II.**

(c): Deaths have occurred in State/UTs due to hazardous cleaning of sewers and septic tanks and non observance of safety precautions as prescribed under the “Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 and MS Rules, 2013”.

Details of cleaning workers who have lost their lives due to hazardous cleaning of sewer/septic tanks during last five years and current year are enclosed in **Annexure-III.**

Annexure-I

**Annexure-I referred in reply to parts (a) and (b) of the Lok Sabha Unstarred Question
No. 1934 for answer on 01.08.2023 regarding NAMASTE Scheme.**

State & Year-wise details of capital subsidy released under SRMS as on 30.06.2023

			(Rs. In Lakh)
2020-21			
State	No. of Beneficiaries	Number of Machines	Capital Subsidy released
Madhya Pradesh	3	3	9.75
Total-A	3	3	9.75
2021-22			
State	No. of Beneficiaries	Number of Machines	Capital Subsidy released
Andhra Pradesh	336	93	1219.08
Odisha	19	9	62.43
Madhya Pradesh	42	42	155.36
Haryana	2	2	9.88
Maharashtra	2	2	7.9
Telangana	26	15	101.85
A & N Islands	11	8	38.19
Jharkhand	5	5	19.39
Uttar Pradesh	18	18	64.32
Total-B	461	194	1678.4
2022-23			
State	No. of Beneficiaries	Number of Machines	Capital Subsidy released
Uttar Pradesh	14	14	52.82
Jharkhand	2	2	7.70
Andhra Pradesh	106	35	342.28
Madhya Pradesh	32	32	133.95
Telangana	23	6	68.53
Total-C	177	89	605.28
Grand Total (A+B+C)	641	286	2293.43

**Annexure-II referred in reply to parts (a) and (b) of the Lok Sabha Unstarred Question No. 1934 for answer on 01.08.2023 regarding NAMASTE Scheme.
Statement showing Year-wise & State-wise funds disbursed and beneficiary covered to SCAs under Swachhta Udyami Yojana (SUJ) as on 30.06.2023**

(Rs. in Lac)																						
Sl. No.	Name of State/UT	SCA	2014-15		2015-16		2016-17		2017-18		2018-19		2019-20		2020-21		2021-22		2022-23		Total	
			Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy	Fin	Phy
1	Andhra Pradesh	Andhra Pradesh Scheduled Castes, Cooperative Finance Corporation Ltd. (APSCCFC)	0.00	0	172.25	13	807.30	207	0.00	0	0.00	0	4494.75	1383	0.00	0	1622.70	270	385.20	420	7482.20	2293
2		Canara Bank	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	17.33	2	0.00	0	0.00	0	17.33	2
3	Jammu & Kashmir	J&K SC, ST & BC Development Corporation Ltd.(JKSCDC)	270.00	100	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	270.00	100
4		Kerala Gramin Bank (KGB)	0.00	0	76.50	10	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	76.50	10
5	Nagaland	Nagaland Industrial Development Corporation Ltd.(NIDC)	0.00	0	0.00	0	9.00	3	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	9.00	3
6		Narmada Jhabua Gramin Bank (NJGB)	0.00	0	112.5	7	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	112.50	7
7	Odisha	Odisha Scheduled Castes & Scheduled Tribe Development Finance Co-operative Corporation Ltd. (OSDCDC)	76.50	7	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	76.50	7
8	Rajasthan	Rajasthan Scheduled Caste & Scheduled Tribe Finance & Development Co-operative Corporation Ltd.(RSTFDC)	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	207.90	33	0.00	0	0.00	0	119.70	19	327.60	52
9	West Bengal	West Bengal SCs, STs & OBCs Development & Finance Corporation (WBSCDFC)	0.00	0	0.00	0	87.50	25	225.00	10	0.00	0	0.00	0	0.00	0	0.00	0	0.00	0	312.50	35
Total			346.50	107	361.25	30	903.80	235	225.00	10	0.00	0	4702.65	1416	17.33	2	1622.70	270	504.90	439	8684.13	2509

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Annexure-III

Annexure-III referred in reply to part (c) of the Lok Sabha Unstarred Question No. 1934 for answer on 01.08.2023 regarding NAMASTE Scheme.

States/UTs and years wise details of death of persons in sewers and septic tanks during the last five years and current year (2018 to 2023)

S. No.	Name of States/UTs	2018	2019	2020	2021	2022	2023
		Total No. of death	Total No. of death	Total No. of death	Total No. of death	Total No. of death	Total No. of death
1.	Andhra Pradesh	9	0	0	0	3	0
2.	Chhatisgarh	1	0	0	0	0	0
3.	Delhi	11	10	4	4	6	0
4.	Dadra Nagar & Haveli	0	0	0	3	0	0
5.	Gujarat	2	14	0	5	4	3
6.	Haryana	6	16	0	5	17	0
7.	Jharkhand	0	0	3	0	0	1
8.	Karnataka	9	7	2	5	0	0
9.	Maharashtra	5	17	4	8	15	5
10.	Madhya Pradesh	0	1	0	5	0	0
11.	Odisha	0	0	0	2	0	0
12.	Punjab	2	3	0	2	0	0
13.	Rajasthan	2	5	0	0	0	0
14.	Tamil Nadu	9	15	9	5	13	0
15.	Telangana	3	0	0	4	0	0
16.	Uttar Pradesh	8	26	0	4	8	0
17.	Uttarakhand	0	1	0	0	0	0
18.	West Bengal	0	2	0	6	0	0
	Total	67	117	22	58	66	9
